

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 PM ON 16th Nov 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMONY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Notes of Registry	Orders of the Tribunal
<p style="text-align: center;">Sd/- 16/11</p> <p>counsel for R1 to R3 not filed the original records only photo copy</p> <p style="text-align: left;">B MPC 6/11/2020</p>	<p>Learned PCS for the Petitioner Shri Bijoy P. Pulipra as well as learned counsel for R1 to R3 Ms Aanchal Nichani appeared through VC. Respondents 1 to 3 are directed to file their counter within two weeks with copy served to the learned PCS for the Petitioners, who may file rejoinder, if any within the next date fixed. Other respondents stated that they have already filed counter. Please bear in mind that there shall be no further adjournment in this case. Since the matter is pending for a long for the reply of the Respondents 1 to 3, If no reply is filed within the time stipulated, it is made clear that the <i>right of Respondents 1 to 3 shall stand struck off</i> and the matter will be decided on the basis of available records. List on 21.1.2021 for hearing</p> <p style="text-align: right;">Sd/- (Ashok Kumar Borah) Member (Judicial)</p>